

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 290 OF 2020

Kamat Towers Premises
Owners Maintenance Petitioners

V e r s u s

Corporation of City of Panaji & Ors. Respondents

Mr. Nigel Da Costa Frai, Advocates for the Petitioners.

Mr. A. D. Bhobe, Advocate for the Respondent no.1.

Mr. J. Godinho, Advocate for the Respondent no.2.

Mr. Sahish Mahambrey, Advocate for the Respondent ~~no.2.~~ no.3.

[Corrections carried out
As per Order dated
13.01.2021 in WP
97 of 2021
(Filing No.)]

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.
Date : 5th January, 2021

P.C.

1. At the request of Mr. Bhobe, learned Counsel, stand over to 13th January, 2021, in order to enable him to take instructions in the matter.
2. Stand over to 13th January, 2021.

M. S. JAWALKAR, J.
arp/*

M. S. SONAK, J.